

CENTRAL ADMINISTRATIVE TRIBUNAL,JABALPUR BENCH
JABALPUR

Original Application No.200/683/2019

Jabalpur, this Tuesday, the 03rd day of March, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER



S.C. Ghosh, Son of Dr. P.C. Ghosh,
Aged about 57 years, R/o 2, Tagore Nagar Narmada Road
Jabalpur (M.P.) -Applicant

(By Advocate – **Shri Gurdeep Wadhwa**)

V e r s u s

1. The Director of Estt. Railway Board,
Rail Mantralaya, Rail Bhawan, New Delhi
PIN Code 110001 Union of India through

2. General Manager, West Central Railway
Head Quarter Office, Jabalpur (M.P.) PIN 482001

3. Senior Divisional Engineer (Coordinator)
West Central Railway, Jabalpur (M.P.) PIN NO.482001

4. Chief Railway Engineer, West Central Railway,
Jabalpur PIN 482001 - Respondents

(By Advocate –**Shri Praveen Namdeo**)

O R D E R (ORAL)**By Navin Tandon, AM:-**

Learned counsel for the applicant submits that the relief prayed for by the applicant in this Original Application has already been granted during the pendency of this O.A. Therefore, the O.A. has become infructuous.

2. Accordingly, the Original Application is disposed of as having become infructuous.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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